



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), THC, DELHI**

**ORDER**

In terms of order No.32720-32850/P&T/Admn.I&II/HQs/Delhi/2023 dated 24.08.2023, all the officials transferred vide order No.F.97(30-II)/P&T/Admn.-II(HQs)/2024 dated 02.12.2024 of this office, who have not yet complied with the same, are hereby 'deemed relieved' from their respective transferor stations with immediate effect with the directions to report for duty to their transferee station immediately except the officials on authorized leave.

*Note: Non-compliance of the instant orders or proceeding on leave shall lead to initiation of strict disciplinary proceedings against the delinquent official, without any further communique in this regard.*

Digitally signed  
by SANJAY  
GARG  
Date: 2024.12.09  
16:48:24 +0530

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. F.97(30-II)/P&T/Admn.-II(HQs)/2024

Dated, Delhi the 09 DEC 2024

71400 - 71670

**Copy forwarded for information and necessary action to:**

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi
2. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi
3. The Member Secretary, DSLSA, RACC, New Delhi
4. The Officer/Officer-in-Charge concerned.
5. The Personal Office of the undersigned.
6. The Sr. Accounts Officer/Accounts Officer, Central, THC, Delhi
7. The DDOs, Accounts Branches, Delhi/New Delhi
8. Dealing Assistants, ACR Cell (HQs), Personal File, Leave, Website Committee, LAYERS Seat, Central, THC, Delhi for further necessary action/updation, as per rules.
9. The Branch-in-Charge, Administration Branches, Delhi/New Delhi with directions to forward the details of erring officials to the Vigilance Branch (HQs), THC, Delhi for initiating appropriate disciplinary proceedings for non-compliance of the ibid order/s, under intimation to this office.
10. The Branch-in-Charge, Vigilance Branch (HQs), THC, Delhi
11. The officials concerned for immediate compliance.

Digitally signed  
by SANJAY  
GARG  
Date: 2024.12.09  
16:48:31 +0530

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi